

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 310**  
CAA-83(ND)/2022

**IN THE MATTER OF:**

Powertec Engineering Pvt Ltd AND Powertec Infrastructure Holding Pvt Ltd

**.... APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the RD : Adv. Shankari Mishra for RD

For the IT Department : Adv. Puneet Rai along with Adv. Nikhil Jai for Income  
Tax Department

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 12.06.2023.

Sd/-  
**(Court Officer)**